

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-14/2020

Mr. Jose Remedious Rodrigues ...Petitioner.

Vs

Presiding Officer ...Respondent.

Shri A. Naik, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 13th October 2020.

PC.

Petitioner's counsel seeks time.

2. Post the matter on 20.10.2020.

DAMA SESHADRI NAIDU, J.

vn*